

CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH

ORIGINAL APPLICATION NO.170/00004/2018

DATED THIS THE 17TH DAY OF JULY, 2018

HON'BLE DR.K.B.SURESH, MEMBER (J)

HON'BLE SHRI DINESH SHARMA, MEMBER (A)

Mahantesh S. Hosamani

Age 31 years,

S/o Shivappa Hosamani,

Working as Postal Assistant,

Salahalli S-O

Belgam District – 591 130

Resident of

Salahalli P.O.

Belgavi DistrictApplicant

(By Advocate Shri P. Kamalesan)

Vs.

1. Union of India

Reptd by Secretary,

Department of Post,

Dak Bhavan,

New Delhi – 110 001.

2. Chief Postmaster General,

Karnataka Circle,

Bengaluru – 560 001.

3. Post Master General,

N.K. Region,

Dharwad – 580 001.

4. Superintendent of Post Offices,

Belgavi Postal Division,

Belgavi – 590 001

5. Post Master,

Ramdurga HQ - 591123

....Respondents

(By Shri N. Amaresh, Senior Panel Counsel)

O R D E R (ORAL)

(HON'BLE DR. K.B. SURESH, MEMBER (J)

The matter seems to be covered by our order in Annexure-A6. The learned counsel for the respondents submits that thereafter they have sent to Medical Board and the Medical Board having examined the matter had allowed his privileges to him. But then in terms of our order in Annexure-A6 in OA No. 638/2016 dated 17.01.2017 all benefits will be made available with retrospective effect to the applicant.

2. The OA is allowed to this extent. No order as to costs.

(DINESH SHARMA)

MEMBER (A)

(DR.K.B.SURESH)

MEMBER (J)

/ksk/

Annexures referred to by the applicant in OA No. 170/0004/2018

Annexure A1 Copy of the medical certificate issued by the Medical Board dated 15.11.2005

Annexure A2 Copy of the Senior Superintendent of Post Offices, Puttur letter dated 09.10.2007

Annexure A3 Copy of the audit observation on Ramdurg HQ during 11.07.2015 to 22.07.2015

Annexure A4 Copy of the representation dated 15.10.2015, 07.04.2016 and 13.02.2017

Annexure A5 Copy of the pay slip of the applicant for the month of November, 2017

Annexure A6 Copy of the Hon'ble Central Administrative Tribunal Bangalore Bench order dated 17.01.2017 in O.A. No. 638/2016.

Annexures with reply statement

Annexure R1 Copy of the Office Memorandum dated 31.08.1978 of Ministry of Finance, Department of Expenditure.
